# Organisations registered under foreign] contribution (Regulation) Act, 1976

# 1680. SHRIMATI RATAN KUMARI: SHRI RAFIQUE ALAM:

Will the Minisier of HOME AFFAIRS be pleased to state:

- (a) what is the number of organisations in the country which have registered them selves so far under the Foreign Contribution (Regulation) Act, 1976; and
- (b) the amount of contribution received by these associations during the last three years, year-wise?

THE MINISIER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINIS\* TRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 10458 Organisations have been registered in the country under the Foreign Contribution (Regulation) Act, 1976, upto 31-10-1986.

(b) The amount of contribution recei-ved by the organisations during 1982, 1983 and 1984 is as under: —

Ye'ar	Amount of Foreign Contribution received (in crores)
1982	233. 78
1983.	264. 22
1984	253.98
1985.	Under Compilation

# Financial assistance for PTI international

1681. SHRIT. R. BALU: SHRI V. GOPALSAMY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have provided any financial assistance to the Press Trust of India (PTI) to launch a. new out-fit, known as PTI International; if so, what is the amount thereof and what are the terms and conditions;

- (b) whether Government nominees in the PTI board have supported the move to launch this subsidiary; if so, what are the reasons therefor:
- (c) whether Government's attention has been drawn to news-item which appeared in 'the Onlooker' 16—30, 1986 under the caption "A Hi tech Fumble"; if so, what is Government's reaction in this regard;
- (d) whether Government are aware that employees of the Press Trust of India have opposed t'nis move; and
- (e) whether Gc\ernment propose to ap point a high level committee to study the problems in news agencies and the functioning of news agencies; if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA);

- (a) No, Sir.
- (b) The Government do not have any nominee on the Board of Directors of the PTI.

('C~' to (e) The Government have seen a news item to this effect. However, consistent with their firm commitment to the freedom of the Press and its policy of noninterference in the internal functioning of the Press, the Government have no comments to offer on the contents of the said news item. There is also no proposal under the consideration of the Government to study the internal problems of PTI or any other news agency.

#### setting up of TV Centre in Orissa

16S2. SHRI BASUDEB MOHA-PATRA:

KUMARI SUSHILA TIRIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that most of the towns and rural area, in Orissa are not covered by television network;
- (b) whether there is any proposal under Government's consideration to provide powerful tr'ansmissio<sub>n</sub> i<sub>n</sub> the State; and

(c) whether Government propose to set up new television centre in Orissa during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING i (SHRI AJIT PANJA): (a) TV service is, at present, available to approximately 52 per cent of the population of Orissa, including that in the rural areas.

(b) and. (c) As a part of the on-going VI Plan schemes, a low power (100W) TV transmitter is expected, to be commissioned at Bhawanipatna by the end of 1986-87. Replacement of this transmitter by a high power (10KW) transmitter and establishment of a fulL-fledged TV. Studio Centre at Bhubaneshwar as well as of eight new low power (100W) TV-transmitters, one each at Baripada, Sundergarh, Baleshwar, Keonjhargarh, Bolangir, Phulbani, Jeypore and Chatrapur, are included in the VII Plan of Doordarshan.

# Increase in the deb'very period for ordinary telegrams

1683. SHRI CHATURANAN MISHRA: SHRI N. B. BALARAM:

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) whether the delivery period for ordinary telegrams has been increased from eight to twenty four hours; and
  - (b) if so, what' are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) No, sir- The delivery period continues to be between 0600 hours and 2200 hours depending on the working hours of telegraph office and priority Telegrams are delivered round the clock.

(b) Does iot arise.

# Pay. scales of English and Hindi Editors of the Government periodicals

. 1684 SHRI LAL K. ADVANI:

SHRI ATAL BIHARI VAJPAYEE:

SHRI PRAMOD MAHAJAN:

.. SHRI SHANKER SINH VAGHELA:

Wilt the Minister of INFORMATION AND BROADCASTING be pleased to state:

- Ca) whether it is. a fact that the Pay scales of Editors of the. English editions of several Govarnment periodicals are much higher than those of the Editors of Hindi and other Indian language editions of those periodicals and a Study Committee under a Jomi Secretary of the Ministry was assigned to look into such discrimination and make recommendation;
- (b) the details of the disparity, in the case of each Government periodicals;
- (c) what are the observations and recommendations of the. Study Committee;
- (d) action taken *en* each of its recommendations: and
- (e) by when, such disparities are likely to be removed.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

- (a) No, Sir. All the posts of Editors whether for English or Hindi or regional language journals brought out. by: the Ministry of Information and Broadcasting are included in Grade I of the CIS and carry the same pay scale. No Study Committee under a Joint Secretary was asked to look into the matter.
  - (b) to (e) Do not arise.

### Delay in announcing newsprint policy

1685. SHRIMATI BUOY A CHAKRA-VARTY: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

(a) what <sup>are fb</sup>reasons for inordinate delay in announciri, the newsprint policy I by Government for the year 1986457; and